

**PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH
AT AMARAVATI**

**SUB: ASSURED CAREER PROGRESSION SCALES - State
Judicial Services - Granting of Assured Career
Progression Scale I to certain Judicial Officers in the
cadre of Senior Civil Judges - ERRATUM - ISSUED.**

READ: High Court's Proceedings Roc.No.97/2022-B.Spl., dated 01.02.2022.

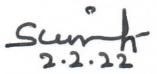
ORDER ROC.NO.97/2022-B.SPL: DATED:02.02.2022

The High Court made the following Order:-

In the second page of the High Court's Proceedings read above, the time scale of pay is mentioned as "Rs.33090-920-40450-1080-45850/-" instead of "Rs.43690-1080-49090-1230-56470". Therefore, the following erratum is issued to the Proceedings read above.

ERRATUM

In the second page of the High Court's Proceedings read above the time scale of pay of "Rs.33090-920-40450-1080-45850/-" shall be read as "Rs.43690-1080-49090-1230-56470/-".


2.2.22
REGISTRAR (VIGILANCE)

To

1. The Officers concerned.
2. The Registrar (Administration), High Court of Andhra Pradesh.
3. The Registrar General and Other Registrars, High Court of Andhra Pradesh.
4. The Secretary to Government, Law (L.A & J - SC.F) Department, Government of Andhra Pradesh, Amaravathi, Guntur District.
5. The Registrar, I.T-cum-Central Project Coordinator, High Court of Andhra Pradesh, Amaravati (with a request to direct the concerned to upload this Proceedings in the High Court's Website)
6. The Director of Treasuries and Accounts, Amaravathi, Guntur District
7. The Member Secretary, Andhra Pradesh State Legal Services Authority, Amaravati.

8. THE PRINCIPAL DISTRICT JUDGES:

Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram, and West Godavari at Eluru.

9. The Pay and Accounts Officer, Vijayawada at Ibrahimpatnam, Krishna District.

10. THE DISTRICT TREASURY OFFICERS:

Ananthapuramu, Chittoor, East Godavari at Kakinada, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram and West Godavari at Eluru.

11. The Section Officer, B-Section, High Court of Andhra Pradesh